

LOK SABHA
UNSTARRED QUESTION No. 3399
TO BE ANSWERED ON 09th August, 2021

Adverse Effects of Ethanol

†3399. SHRI HAJI FAZLUR REHMAN

i 3/ky; e vky i kdfrd xj e=h

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has allowed petrol companies to mix 10 per cent ethanol in petrol across the country;
- (b) if so, the details thereof;
- (c) whether the Government has received complaints of adverse effects on the engine of vehicles due to mixing of ethanol in petrol;
- (d) if so, the steps taken by the Government in this regard; and
- (e) whether the Government is contemplating to change its decision?

ANSWER

i 3/ky; e vky i kdfrd xj e=ky; eajkT; e=h
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**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM &
NATURAL GAS
(SHRI RAMESWAR TELI)**

(a) to (e): Government of India through Oil Marketing Companies (OMCs) is implementing Ethanol Blended Petrol (EBP) Programme, wherein ethanol is being blended in petrol to achieve the objectives of reducing import dependence, promote clean fuel and provide boost to agriculture. Studies were carried out by Automotive Research Association of India (ARAI) and Indian Oil Corporation Limited (IOCL) to establish the vehicle performance of 10% ethanol blended petrol (E10). Bureau of Indian Standards (BIS), after consultation with concerned stakeholders, issued fuel specification for E10 blending in 2014. Ministry of Petroleum & Natural Gas (MoP&NG) vide notification dated 5th February, 2019 directed OMCs to sell 10% ethanol blended petrol as per BIS specifications.
